

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 16

CP(CAA) No. 39/Chd/Hry/2022
(2nd Motion)

Under Section 230-232, CA 2013

In the matter of:

Preen Securities Pvt. Ltd & Ors

...Transferor Companies

With

Calyx Securities Pvt. Ltd.

...Transferee Company

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No.II), are on official tour on account of *colloquium* today, the matter is adjourned to 22.11.2023.

Sd/-

Court Officer

November 02, 2023
Priyanka